

**IN THE COURT OF VIKAS DHULL, ADDITIONAL
DISTRICT JUDGE-01, WEST, THC, DELHI**

Civ.DJ No. ___/2020

M/s. RITCO LOGISTICS LTD.

... Plaintiff No.1

MANMOHAN PAL SINGH CHADHA

... Plaintiff No.2

VERSUS

JASPAL SINGH ALAGH

... Defendant

23.06.2020 (2.10 p.m.)

The matter has been received by way of assignment in the form of soft copy only vide order dated 22.06.2020 of the Ld.District Judge, West, THC, Delhi on the court email ID and the same has been put before the undersigned by the reader of the court through email. It be checked and registered.

Pr: None.

Both parties and their counsels be intimated



regarding holding of video conferencing for tomorrow at 11.30 a.m.by the reader of the court through mobile number, email or whatsapp.



(Vikas Dhull)
ADJ-01, WEST
THC, DELHI
23.06.2020